GOLD DEPOSITED IN NATIONAL DEFENCE FUND

- ♦686. SHRI S. C. DEB: Will the PRIME MINISTER be pleased to refer to the statement laid on the Table of the House in the reply to Starred Question No. 405 in the Rajya Sabha on the 23rd November, 1965 and state:
- [(a) whether the total quantity of gold received upto the 15th November, 1965 in the National Defence Fund as mentioned in the said statement was donated only during the current year; and
- (b) if not, what is the total quantity of gold and gold ornaments received in the National Defence Fund in 1962 and 1961 7
- THE PRIME MINISTER (SHRI LAL BAHADUR): (a) No. Sir. The statement referred to indicated the total quantity of gold/gold ornaments received in the National Defence Fund from the inception of the Fund till the 15th November, 1965.
- (b) The total quantity of gold and gold ornaments received in the National Defence Fund during 1962 and 1963 was 22,77,109 grammes.

TRANSMITTER AT SIMLA

- *6B7. SHRI SHIVA NAND RAMAUL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal to install a powerful transmitter at the AIR station at Simla;
- (b) if so, what steps have so far been taken in this connection and how long it will take to complete the work; and
- (c) whether a site for setting up the transmitter has been selected and secured and if so, what is its location?
- THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI rNDIRA GANDHI): (a) Yes, Sir.
- (b) and (c) The installation of a high power medium wave transmitter requires sufficient flat land to accommodate the mast and earth system. In view of the hiBy terrain, it has not been possible so

far to select a suitable site in the region. Efforts are being continued and subject to the availability of suitable site it may be possible to put up the transmitter in about two years.

to Questions

WORKERS AS SHARE-HOLDERS OF INDUSTRIAL UNDERTAKINGS

- 455. SHRI T. V. ANANDAN: Will the Minister of LABOUR AND EM PLOYMENT be pleased to state:
- (a) whether it is a fact that a study had been undertaken in the beginning of this year regarding the workers being made share-holders of industrial undertakings;
- (b) if the answer to part (a) above be in the affirmative, whether the study has since been finalised; and if so, whether a report of the study will be placed on the Table of the House; and
- (c) if the answer to part (b) above be in the negative, when it will be finalised?
- THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJI-VAYYA): (a) Yes.
 - (b) Not yet.
 - (c) As early as possible.

DIFFICULTIES OF EX-SOLDIER PENSIONERS OF HISSAR AND MOHENDERGARH

- 456. SHRI BANSI LAL: Will the Minister of DEFENCE be pleased to. state:
- (a) whether it is a fact that the ex-soldiers and their relatives, who get pension from Government, face difficulties of identification etc. in Post Offices in the districts of Hissar and Mohendergarh; and
- (b) if so, whether there is any proposal under Government's consideration to start a scheme to the pension to the ex-soldiers in the villages at their residence by money-order?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) No such difficulties have been brought to the notice of Government.